

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs.) : DELHI

The following court rooms are hereby changed/allotted at Tis Hazari Court Complex w.e.f. 01.06.2019:-

S. No.	Name of the Judicial Officer	From	To
1.	Ms. Pinki ASJ-4 (Central)	115	202
2.	Sh. Sanjay Sharma ADJ-4 (West)	202	115

30.5.19
(GIRISH KATHPALIA)
District & Sessions Judge (HQs.)
Delhi

Copy forwarded for information & necessary action to:-

No. 50369 - 50413./CTB/THC/2019

Dated : .. 30 .. MAY 2019

1. The District & Sessions Judge (West), Delhi.
2. The Officer Incharge, Judicial Branch, Admn. I, II, III, Accounts, Pool Cars, General Branch, Copying Agency, Computer Branch, Record Rooms, Website Committee English/Hindi & Library, THC, Delhi.
3. The concerned Presiding Officers.
4. The Chief Metropolitan Magistrate (Central/West), THC, Delhi.
5. The Administrative Civil Judge (Central/West), THC, Delhi.
6. The PS to the undersigned.
7. The A.O. (Judl./Incharge, Judicial Branch, Administration Branch (I, II, III), Accounts Branch, Care Taking Branch (Central/West), Computer Branch & Filing Section, THC.
8. The PRO/APRO/Incharge, Facilitation Centre, Tis Hazari Courts, PHC, Saket, KKD, Rohini & Dwarka Court Complexes, Delhi.
9. Telephone Operator, Reception Office, THC, Delhi.
10. The Secretary, Bar Association, THC/PHC/Saket/KKD/Rohini & Dwarka Court Complex, Delhi/New Delhi.
11. Notice Boards, THC, Delhi.

30.5.19
District & Sessions Judge (HQs.)
Delhi